

## Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 14-05-2026 To 14-05-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CRM (A)	1365/2026	GITA CHOWDHURY Mobile:9836633249 Email:KOUTAV.CP@GMAIL.COM	PRITI KAR BAGCHI	12-06-2026	1) ... HONOURABLE CHIEF JUSTICE ADDRESSING
2	CRM(M)	1175/2026	MOJAMMEL HAQUE Mobile:7003578904 Email:KAUSHIKCHOUDHURY83@GMAIL.COM	KAUSHIK CHOUDHURY	12-06-2026	1. CASE TYPE WRONG 2. SOME ACTS ARE MISSING.
3	CRM(M)	1177/2026	SAMIR SK Mobile:9123963611 Email:SAMRATBANERJEE577@GMAIL.COM	SAMRAT BANERJEE	12-06-2026	1. TAG REPORT
4	CRM (NDPS)	1017/2026	ENDADUL SK @ EMADUL SK Mobile:7003764276 Email:TAPODIPGUPTA86@GMAIL.COM	TAPODIP GUPTA	12-06-2026	P.S. CASE DATE MENTIONED IN IMPUGNED ORDER COPY NOT MATCHING WITH DATE MENTIONED IN PETITION AS WELL AS DATE MENTIONED IN ORDER NO 1 OF CERTIFIED COPY
5	CRM (NDPS)	1020/2026	KAMALUDDIN SK Mobile:9874091475 Email:ARUSHISHAKTAWAT@GMAIL.COM	ARUSHI RATHORE	12-06-2026	LD TRIAL COURT CASE TYPE i.e. NDPS CASE WRONGLY MENTIONED IN PETITION
6	CRR	2007/2026	M/S. SAMANTA ENTERPRISE Mobile:9830030278 Email:SIVAGHOSE@GMAIL.COM	SIVA PRASAD GHOSE	12-06-2026	WRONG CASE TYPE MENTIONED IN THIS PETITION
7	CRR	2015/2026	LILI RANI BISWAS @ SUBHASHREE Mobile:9230230444 Email:JEWELCHANDA@GMAIL.COM	JEWEL CHANDA	12-06-2026	COURT FEE EXEMPTED STAMP MISSING IN THIS PETITION
8	WPA	11124/2026	KRISHNENDU GUHA Mobile:7595022178 Email:ABIRA12111979@GMAIL.COM	ABIRA BHATTACHARJEE	12-06-2026	NORTH 24 PARGANAS SPELLING WRONG IN ALL PLACES.
9	WPA	11154/2026	ALPANA CHATTERJEE Mobile:9681307819 Email:ADOVATEDIPANWITA@GMAIL.COM	DIPANWITA GANGULY	12-06-2026	COURT FEE EXEMPTED STAMP..
10	WPA	11177/2026	BIMAL CHANDRA DAS Mobile:9830510779 Email:ADV.CROYCHOWDHURY@GMAIL.COM	CHANDRAMOULI ROY CHOWDHURY	12-06-2026	DISTRICT NAME MISSING IN RESPONDENT ADDRESS

